

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:174

ANSWERED ON:19.11.2009

APPOINTMENT OF JUDGES

Muttemwar Shri Vilas Baburao; Namdhari Shri Inder Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has envisaged to change the pattern of the appointment of Judges in the Supreme Court and High Courts in the country; and

(b) if so, the, details thereof?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPA MOILY)

(a) & (b) No, Sir. There is no such proposal before the Government at present.